

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:988

ANSWERED ON:03.03.2010

SUPPLY OF COAL TO POWER STATIONS

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Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received requests from various States to increase the supply of coal to the thermal power stations and provide coal linkage to them;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has been able to increase the supply of coal to these companies as per their demand;
- (d) if so, the details thereof during the last three years, State-wise and year-wise;
- (e) the steps taken/being taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (d): Requests have been received from various State Governments, from time to time, for increasing the allocation of coal to the thermal power stations located in their states. Further, applications have been received from various State Government Utilities/Independent Power Producers seeking long term coal allocation/Letter of Assurance for setting up their power projects. A table showing the details of applications received from power utilities/Independent Power Producers, state-wise, is given below:

S.NO.	State	Independent Power Producers utilities/Central Public Sector Undertakings	Government applications	Total pending
1.	Andhra Pradesh	24	2	26
2.	Assam	2	5	7
3.	Bihar	4	8	12
4.	Chhattisgarh	88	6	94
5.	Gujarat	9	1	10
6.	Jharkhand	21	0	21
7.	Karnataka	8	5	13
8.	Madhya Pradesh	43	11	54
9.	Maharashtra	47	5	52

10.	Orissa	37	6	43
11.	Punjab	1	3	4
12.	Rajasthan	5	4	9
13.	Tamil Nadu	11	7	18
14.	Uttar Pradesh	14	15	29
15.	West Bengal	10	9	19
16.	Haryana	0	2	2
17.	Kerla	0	1	1
	Total	324	90	414

Central Electricity Authority (CEA) assesses the demand/coal requirement of various existing thermal power stations, unit-wise, in the country. Against pro-rata Annual Contracted Quantity (ACQ) of 272.05 million tonnes during April 2009 to January, 2010, the actual coal supplies by Coal India Limited and Singareni Collieries Company Ltd. was 274.52 million tonnes, indicating materialization of 101% of target. The details of coal supplies to power utilities, by Government coal companies, during the last three years is given below:-

Year and Coal supplies by Coal India Limited (CIL) and Singareni Collieries Company Ltd. (SCCL)

(in million tonnes)

2006-07	288.69
2007-08	309.89
2008-09	325.87

The pending applications seeking long term coal linkage/Letter of Assurance are considered by Standing Linkage Committee (Long Term), an inter-ministerial committee, depending upon recommendations of Ministry of Power and other relevant factors.

(e): Coal dispatches to consumers, including power utilities, are governed by Fuel Supply Agreement (FSA), effective from April, 2009. There is adequate provision for incentives and penalties for deviations from committed level of supplies. Thus, the system in vogue at present is adequately equipped to ensure supply of coal to power stations. Further, a Sub group in the Ministry of Coal monitors the coal stock position in the regulated power utilities.